

**RC No. DAI-2019-A-0021/CBI/ACB/New Delhi  
CC No. 11/2020 (01/2020)  
CBI Vs. Mohit Kumar & Anr.**

**24.08.2020**

**Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.**

Present (on screen): Sh. Parmod Singh, Ld. PP for the CBI.

Accused Mohit Kumar and Yogesh Tomar are absent.

Sh. Raj Kamal Arya, Ld. Counsel for accused Yogesh Tomer @ Yogesh Kumar and as proxy counsel for accused Mohit Kumar.

**Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**


On the oral submission, accused persons are exempted from their personal appearance for today as it has been submitted that accused persons were not aware of today's date of hearing. Considering the present prevailing circumstances, the submissions made on behalf of accused persons are accepted.

Ld. PP for the CBI submits that the FSL report has been received, however, the same will be filed within 2/3 days by way of email and physical copy thereof shall be filed as and when Court reopens. Let the copy be filed by way of email and copy thereof be sent to Ld. Counsels for the accused persons on their respective emails. Ld. Counsels shall provide their respective emails to Ahlmad directly.

Present matter is at the stage of arguments on charge. Since accused persons are not present as well as FSL report has not been filed and copy thereof has not been supplied, it is requested by all that matter may be adjourned. Accordingly, present matter is adjourned for **07.09.2020 at 11.30 AM** for arguments on charge. The date is given at the convenience of the parties.



Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



**(Harish Kumar)**  
**Special Judge (PC Act) CBI-20,**  
**Rouse Avenue District Court,**  
**New Delhi/24.08.2020**